

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

4. IA 3216(MB)2024
IN
C.P. (IB)/544(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **24.06.2024**

Name of the Party: State Bank Of India
Vs
SND Limited

Section 7, 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

1. Adv. Soheil Mukadar i/b Siris Legal for the Applicant/ Liquidator present through physical mode.
IA-3216/2024
2. This is an Application filed u/s 60(5) by the Applicant to place on record the Second Progress Report. The same is taken on record to that effect.
3. In view of aforesaid, the present Application is disposed of.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)